

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-23-2020****AND****LD-VC-OCW-40-2020**

Habib Bellary

... Petitioner

Versus

Shri Lawrence Miranda alias
Lourenco Rosario Miranda & Ors.

... Respondents

Ms. S. Pereira, Advocate for the Petitioner.

Shri T. Patil, Advocate for the Respondent No.2.

Shri Manish Salkar, Government Advocate for the Respondents No.3 & 4.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 14th August 2020****P.C. :**

Time to carry out amendment is extended by two weeks.

2. Post the matter on 28.08.2020.

DAMA SESHADRI NAIDU, J.

NH